

IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT -III, NEW DELHI.

Appeal No.183/2017

In the matter of:

M/s. ACE Polycompounds Pvt. Ltd.

...Applicant.

SECTION: Under Section 252

Coram:

Order delivered on 07.12.2017

R. VARADHARAJAN  
HON'BLE MEMBER (JUDICIAL)

For the Intervener

Y. Gandhi for Lakshmi Gurung, IT Deptt.  
Manish Raj, CP for ROC, Delhi.

ORDER

Due to paucity of time the matter is adjourned to 17.01.2018.



(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

\*KCS\*